



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH - IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
41 Cont.Cas(C)/169/2024 FIXED	SUDHANG KUMAR BRAHMA Versus AKASH DEEP AND 2 ORS.	MR B CHOUDHURY MR. K P PATHAK MR. D GOGOI MR BHARGAV DAS	

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
4)	MR D DEKA	03-04-2024	To	27-04-2024
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8)	B BURAGOHAIN	18-04-2024	To	22-04-2024
9)	MR. N J GOGOI	09-04-2024	To	22-04-2024
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12)	MRS L BORUAH	18-04-2024	To	23-04-2024
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23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024

26) MR B ACHARYYA
27) MR A KALITA

20-04-2024
25-04-2024

To 15-06-2024
To 25-04-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH - V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
48	Arb.P./17/2023 BYSLIP	BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST BIODIVERISTY CONVERSATION SOCIETY (APFBCS) AND ANR.	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI
49	Arb.P./18/2023 BY SLIP	BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST AND BIODIVERSITY CONVERSATION SOCIETY (APFBCS) AND ANR	MR. U K NAIR MS U SHARMA MR P R SARMA K AHMED	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI
ADMISSION				
50	WP(C)/6659/2022 FIXED	NABIN CHANDRA BORAH Versus THE STATE OF ASSAM AND 10 ORS.	MR H BARUAH MR P BORAH	GA, ASSAM SC, GMC SC, PCB
ORDERS				
51	I.A.(Civil)/1168/2024 (CONNECTED WITH ITEM NO. 47 IN THE DAILY LIST) in El.Pet./5/2021	DHRUBA JYOTI KAPIL Versus ANAMUL HAQUE AND ANR	MR. M NATH MR. D J KAPIL	MR K P PATHAK

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH - III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
55 WP(C)/7626/2016 FIXED, AT 10:15 AM	SADHANA ROY Versus STATE OF ASSAM and 3 ORS.	MR K K MAHANTA (Sr. Advocate) MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
ADMISSION			
56 WP(C)/211/2024 FIXED, WITH OFFICE NOTE	MUNINDRA KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, ELEM. EDU, MR B GOGOI (SC, SCERT)
ORDERS			
57 I.A.(Civil)/2492/2023 MACApp. 626/2017 (D/O), FIXED in MACApp./626/2017	MUSTT ABJAN NESSA and ANR. Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR. DITUL DAS	MR T KALITA

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
14	I.A.(CrI.)/93/2024 WITH OFFICE NOTE, FIXED in CrI.A./562/2024	AMURUN NESSA BARBHUIYA @ AMIRUN NESA Versus ABDUL MALIK BARBHUIYA @ MANIK AND 9 ORS.	MR. U N CHATTRY MR. O LASKAR	MR. N H BARBHUIYA (r-1 TO 9) MS. N.A. LASKAR (r-1 TO 9 MS. S. DEY (r-1 TO 9 PP, ASSAM
	WITH CrI.A./562/2024 (Filing Number)	AMURUN NESSA BARBHUIYA @ AMIRUN NESA Versus ABDUL MALIK BARBHUIYA @ MANIK AND 9 ORS A	MR. O LASKAR	

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HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AFTER RISING
OF THE SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
28	I.A.(CrI.)/368/2022 WITH LCR (FOUR FILES). PAPER BOOK (TWO FILES). B/O. in CrI.A./144/2022 WITH CrI.A./144/2022	TAPAN KACHARI Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	MR J DAS (LEGAL-AI- -COUNSEL FOR R-2) PP, ASSAM
29	I.A.(CrI.)/683/2022 WITH LCR (FIVE FILES). B/O in CrI.A./287/2022 WITH CrI.A./287/2022	TAPAN KACHARI Versus THE STATE OF ASSAM SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR. SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MS. S KAKATI MR. A HASAN MR. L R MAZUMDER MR. A ISLAM MR. L R MAZUMDER MR. A ISLAM	MR J DAS (LEGAL-AI- -COUNSEL FOR R-2) PP, ASSAM MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM

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COURT NO: 15

[CRIMINAL SINGLE BENCH

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
28	Crl.Pet./618/2023	DR. RAJU SAKTHIVEL Versus CENTRAL BUREAU OF INVESTIGATION , ACB AND ANR.	MS. N BORDOLOI MR. S RAJ GANESH	SC, CBI
29	Bail Appln./427/2024	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. S C KEYAL SC, NCB
30	Bail Appln./520/2024	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, NCB
<u>MOTION</u>				
31	Crl.Pet./467/2024 B/O	ANJAN SAHU Versus THE STATE OF ASSAM AND 17 ORS	G UDDIN P ADHIKARI	PP, ASSAM
<u>BAIL HEARING</u>				
32	AB/540/2024 FIXED	RAJIB KONCH Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
<u>ORDERS</u>				
33	CRL.A(j)/94/2020 WITH LCR (FIVE FILES). FIXED	SUBAL DAULAGAPHU AND ANR. Versus THE STATE OF ASSAM	MR A TIWARI, AMICUS CURIAE	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH - I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
49 CRP/44/2024 FIXED	MRIDULA KALITA AND ANR Versus CHAMPA RAM DEKA AND 3 ORS	MR M AHMED A. K. KANU	
ORDERS			
50 RSA/140/2017 WITH LCR, B/O	ON THE DEATH OF MISSION DAS HIS LEGAL HEIRS NAMITA TAMUNG(WIDOW) AND 2 ORS Versus SUBODH KUMAR ROY and 11 ORS,	MR.S P CHOUDHURY MR. A ALI MS. K LAHKAR	MR H R A CHOUDHURY MRS. R CHOUDHURY MS. S S ZIA
51 RSA/322/2017 WITH LCR, B/O	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus MONOWAR HUSSAIN	MS.R CHOUDHURY MS.P SARMAH MS.A BEGUM	MS. N RAI MR A K RAI MR. T R ROY
WITH I.A.(Civil)/2023/2022 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.	MS F N ZAMAN	MR A K RAI
WITH I.A.(Civil)/2024/2022 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MOMOWAR HUSSAON THE DEATH OF MOMOWAR HUSSAIN, HIS LEGAL HEIRS MAHNAJ MONOWAR AND AN	MS F N ZAMAN	
WITH I.A.(Civil)/3388/2023 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.		MR. A K RAY
WITH I.A.(Civil)/3390/2023 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.		MR. A K RAY

WITH
[I.A.\(Civil\)/3392/2023](#)
in RSA/322/2017

ISMAIL HUSSAIN @ PUTU and 2 ORS
Versus
ON THE DEATH OF MONOWAR HUSSAIN
HIS LEGAL HEIRS MAHNAJ MONOWAR
AND ANR.

WITH
[I.A.\(Civil\)/3393/2023](#)
in RSA/322/2017

ISMAIL HUSSAIN @ PUTU and 2 ORS
Versus
ON THE DEATH OF MONOWAR HUSSAIN
HIS LEGAL HEIRS MAHNAJ MONOWAR
AND ANR.

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LEAVE NOTE OF ADVOCATES FOR 22/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	AB/852/2024 FIXED	SMTI PRATIVA SINGHA Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
ADMISSION				
59	Crl.Pet./889/2023 WITH PHOTOCOPY OF CASE RECORD. FIXED	ROUNAK ALI HAZARIKA Versus THE STATE OF ASSAM AND ANR	WASIM RAJA	MR. M SHARMA (r-2) MR S DEKA (r-2) PP, ASSAM
60	Crl.Pet./1015/2023 FIXED	MEHBISH BEGUM AND 5 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MR. T CHUTIA	PP, ASSAM
BAIL HEARING (BA)				
61	Bail Appln./3391/2023 WITH OFFICE NOTE, LCR (SCANNED), FIXED	MD. FIROZ KHAN AND ANR. Versus STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
62	Bail Appln./281/2024 WITH OFFICE NOTE, LCR(SCANNED), FIXED	JABBAR HUSSAIN @ BUBU Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
63	Bail Appln./282/2024 WITH OFFICE NOTE, LCR(SCANNED), FIXED	NURJAMAL Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
64	Bail Appln./851/2024 FIXED.	SMTI. KAJAL DEVI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH M HUSSAIN	PP, ASSAM
65	Bail Appln./946/2024 FIXED	MANIRU ZAMAN @ MONIRU JAMAN Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE MD IMRAN	MR. N UDDIN (R-2) MR S K CHHETRY (R-2) PP, ASSAM
66	Bail Appln./1058/2024 FIXED	DHANANJAY BAINAB Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
BAIL HEARING				
67	AB/719/2024 WITH OFFICE NOTE, FIXED	KAZI GULAM MUSTAFA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM

68 [AB/726/2024](#) KAZI GULAM MUSTAFA MR. A AHMED PP, ASSAM
WITH OFFICE NOTE, FIXED **Versus** MR. M A CHOUDHURY
THE STATE OF ASSAM U U KHAN
MR A AHMED

ORDERS

69 [Crl.Pet./251/2024](#) DEEPANKAR BORO AND 3 ORS MR. S HAZARIKA PP, ASSAM
FIXED **Versus** MR. H BURAGOHAIN
THE STATE OF ASSAM AND ANR

70 [I.A.\(Crl.\)/285/2024](#) AVINASH BHARTIA AND ANR. MR. M PHUKAN SC, C B I
WITH BA/3209/2023 (D/O). FIXED. **Versus** MS. RUKMINI BARUA
in Bail Appln./3209/2023 THE UNION OF INDIA, MS. PADMINI BARUA

71 [I.A.\(Crl.\)/373/2024](#) RABIRAM MURMU, B/O MR. M PHUKAN SC, C B I
in Bail Appln./1067/2024 SRI LAKHIRAM MARDI, MS. PADMINI BARUA
WITH RABIRAM MURMU MR. K BORUAH PP, ASSAM
[Bail Appln./1067/2024](#) **Versus** MR. M ALAM
THE STATE OF ASSAM MS. P BORAH

HEARING

72 [CRL.A\(J\)/101/2023](#) DIPJYOTI MALAKAR AND ANR. MS B R A SULTANA MS. B SARMA (LEGAL-AI-
O Y 9 M 22 D.:WITH LCR. FIXED **Versus** MS. T SOM -COUNSEL FOR R2)
THE STATE OF ASSAM AND ANR. MR. P TELI PP, ASSAM

WITH DIPJYOTI MALAKAR AND ANR. MS B R A SULTANA PP, ASSAM
[I.A.\(Crl.\)/928/2023](#) **Versus**
in CRL.A(J)/101/2023 THE STATE OF ASSAM AND ANR.

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LEAVE NOTE OF ADVOCATES FOR 22/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION AND QUASHMENT MATTERS.

ITEM NO. 10 HAS BEEN WRONGLY LISTED IN THE DAILY CAUSELIST]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
57	Crl.A./107/2008 AT 10:15 AM	DIGANTA BORA Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.B M CHOUDHURY MRS.N BAROOAH MS.K BARUAH MR.U CHOUDHURY MS.N BHARALI	MR.B D KONWAR MR.R HUSSAIN MR.R KALITA MR. M K BORAH MRS.J M KONWAR
58	WP(C)/276/2014 AT 10:15 AM	HIRENDRA NATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA	MR. H. GUPTA, C.G.C. MR.G PEGU(R-1to5) ASSTT.S.G.I.
59	WP(C)/3605/2015 AT 10:15 AM	DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LIMITED and 5 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR	MR.S N SARMA MR.S C KEYAL MR.K KALITA MR. J PATOWARY (r-7) MR. V A CHOWDHURY(R-8,9) SC, OIL
	WITH I.A.(Civil)/2237/2019 in WP(C)/3605/2015	DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LIMITED and 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR R KALITA MR. R SALOI	SC, OIL
	WITH I.A.(Civil)/2834/2022 in WP(C)/3605/2015	SMTI TULIKA GOGOI Versus DR. DEEPAK KUMAR GOGOI AND 6 ORS.	MR. J PATOWARY	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA
60	WITH WP(C)/5207/2014	DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LTD and 5 ORS.	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S N SARMA MR. J PATOWARY, R-6 SC, OIL

	WITH I.A.(Civil)/2839/2022 in WP(C)/5207/2014	TULIKA GOGOI Versus DR. DEEPAK KUMAR GOGOI AND 5 ORS.	MR. J PATOWARY	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA
61	WP(C)/283/2017 AT 10:15 AM	SMTI. HALIDA PARBIN. Versus THE STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MR.S DAS MR.T DEWAN	MR. A U CHOUDHURY (r-5) MR. S ISLAM (r-5) MS. A KAUSHAR (r-5) MR A ZAMAN SC, SOCIAL WELFARE SC, FOREST
62	WP(C)/3271/2022 AT 10:15 AM	JAYDEEP GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, FOREST
63	WITH WP(C)/3295/2022	JAYDEEP GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, FOREST
<u>MOTION (BA)</u>				
64	Bail Appln./1155/2024 B/O	SUJIT LANGTHASA Versus THE STATE OF ASSAM	MR. N B P SINGHA MR. D BARMAN	PP, ASSAM
<u>MOTION</u>				
65	Crl.Pet./469/2024 B/O	DILIP SONOWAL AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
66	Bail Appln./1042/2024 WITH OFFICE NOTE. FIXED.	ABHISEKH BARUAH Versus STATE OF ASSAM	C. K. BARUAH MRS J DUTTA MR. A K DEY	PP, ASSAM
<u>BAIL HEARING</u>				
67	AB/3198/2023 WITH SCANNED COPY OF CASE RECORD. FIXED	RAHIM KHAN Versus THE STATE OF ASSAM AND ANR.	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM
68	AB/747/2024 FIXED	CHAN MIAH SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	MR. A RAHMAN (R-2) PP, ASSAM
69	AB/936/2024 WITH SCANNED COPY OF CASE RECORD. FIXED	MD. PAJIRUL @ FAJIRUL ABBASHI Versus THE STATE OF ASSAM	MRS. R RONGMEI MR N AHMED MS. S DEVI MRS. M BARMAN MR P UPADHYAYA	PP, ASSAM
<u>ORDERS</u>				
70	I.A.(Crl.)/215/2021 WITH LCR (FIVE FILES). B/O in Crl.A./98/2021 WITH Crl.A./98/2021	AJJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
		AJJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	MR. B U LASKAR (R-2) PP, ASSAM
<u>QUASHMENT</u>				
71	Crl.Pet./558/2023 WITH SCANNED COPY OF LCR (FOUR FILES). B/O	NEPUT RAJIYUNG @ ACTION DIMASA @ MIPUT RAJIYUNG Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	MR S BORTHAKUR(R-2) MR. S BOIRAGI(R-2) MR. D GOGOI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,22nd April 2024]

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH -II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

9	Crl.Pet./451/2019	BASANTA KUMAR MISHRA Versus THE STATE OF ASSAM AND ANR.	MR. N BARUAH MS. P DUTTA MR. R J DAS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR A DEY PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 22/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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19)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
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25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024

26) MR B ACHARYYA
27) MR A KALITA

20-04-2024
25-04-2024

To 15-06-2024
To 25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CIVIL BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
47	I.A.(Civil)/2996/2023 B/O in Test.App./4/2023	MD. ISLAM NAWAJ AHMED @ ISLAM NAWAJ UDDIN AHMED AND 2 ORS. Versus MUSSTT. ARIFA AHMED AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S AFRIDI	MR S DUTTA
	WITH Test.App./4/2023	MD. ISLAM NAWAJ AHMED @ ISLAM NAWAJ UDDIN AHMED AND 2 ORS. Versus MUSSTT. ARIFA AHMED AND 3 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	MR SISHIR DUTTA (ALL RESPONDENTS) MS S MOCHAHARI (ALL RESPONDENTS) MR. S DUTTA (ALL RESPONDENTS) MR S DUTTA (ALL RESPONDENTS)
48	Test.App./3/2023	ISLAM NAWAJ AHMED @ ISLAM NAWAJ UDDIN AHMED AND 2 ORS. Versus AFIFA AHMED AND 3 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MS A MESEN MR S AFRIDI MS S SIDDIQUA	
	WITH I.A.(Civil)/2995/2023 in Test.App./3/2023	ISLAM NAWAJ AHMED @ ISLAM NAWAJ UDDIN AHMED AND 2 ORS. Versus AFIFA AHMED AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MR S AFRIDI	MR S DUTTA

LEAVE NOTE OF ADVOCATES FOR 22/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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5)	MS. M JAIN	08-04-2024	To	23-04-2024
6)	MR. N SHARMA	08-04-2024	To	22-04-2024
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20)	MR. B D DEKA	18-04-2024	To	22-04-2024
21)	MR. M DUTTA	19-04-2024	To	22-04-2024
22)	MR N ISLAM	18-04-2024	To	30-04-2024
23)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
24)	MR. S CHETIA	20-04-2024	To	30-04-2024
25)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
26)	MR B ACHARYYA	20-04-2024	To	15-06-2024
27)	MR A KALITA	25-04-2024	To	25-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,22nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
57	Cont.Cas(C)/205/2024 B/O	GAJENDRA NATH KALITA Versus RATUL KUMAR DAS AND ANR	MS. S B CHOUDHURY MR. S K DAS	
58	WP(C)/2158/2024 B/O	DR. DEVIMALLIKA RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU SC, AG SC, FINANCE
ORDERS				
59	I.A.(Civil)/1152/2024 B/O in WP(C)/881/2024 WITH WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	DY.S.G.I.
60	WITH WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1163/2024 in WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
61	WITH WP(C)/676/2024	PRADUMN DIXIT Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1150/2024 in WP(C)/676/2024	PRADUMN DIXIT, Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.

62 **WITH**
[WP\(C\)/879/2024](#)

KUMAR GAURAV
Versus
UNION OF INDIA AND 4 ORS

MR. S SHARMA

MR. R P KAKOTI SR. ADV.
(r-2 to 5)
MRS. R DEVI
MR A B DEY (r-2 to 5)
MR. S SUTRADHAR (r-2 to
5)
DY.S.G.I.

WITH
[I.A.\(Civil\)/1162/2024](#)
in WP(C)/879/2024

KUMAR GAURAV
Versus
UNION OF INDIA AND 4 ORS

MR. S SHARMA

SC, IITG
DY.S.G.I.

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST]

[FOR MONDAY THE 22ND DAY OF APRIL, 2024]

BEFORE

HON'BLE MR. JUSTICE KALYAN RAI SURANA
HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT NO: 7]

[AT 10:15 AM]

[**JUDGEMENT OF THE FOLLOWING CASE PERTAINING
TO THE KOHIMA BENCH WILL BE DELIVERED BY
HON'BLE MR. JUSTICE K. R. SURANA, SITTING SINGLY
THROUGH REMOTE VIDEO CONFERENCING, AT THE
PRINCIPAL SEAT.**]

JUDGEMENT

1 WA/5/2022

THE STATE OF NAGALAND
AND 5 ORS
Versus
SHRI. NEIZO ZUMU AND 22
ORS

GOVT ADV NL

A. ZHO

IMTI LONGJEM
AKIN RISOM

ESTHER
TAKA KICHU
LHOUSINO
B. SOTO
VIKETSONO
V KOZA (R/18-22)
KITOKA SUMI
(R/1-10 &
R/13-17)

TOTAL CASES: 1